

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 267 of 2013

Dated : 28th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. ... Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : **Mr. J.J. Bhatt, Sr. Adv.,**
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Buddy A. Rangarandhan

ORDER

Admit. Issue notice to the Respondents returnable on 02.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **02.12.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs